GOVERNMENT OF INDIA DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan) MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

LOK SABHA

UNSTARRED QUESTION NO. 169 TO BE ANSWERED ON 11.12.2018

Grants under DDRS

169. SHRI RAM TAHAL CHOUDHARY: SHRI VIJAY KUMAR HANSDAK:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has implemented Deendayal Disabled Rehabilitation Scheme (DDRS) in Jharkhand;
- (b) if so, the details thereof along with the number of schools and vocational training centres granted funds under this scheme during the last three years and the current year;
- (c) the number of proposals sent by Jharkhand under DDRS so far;
- (d) the number of proposals granted administrative and financial approval out of the above; and
- (e) whether some of the proposals have not been approved and if so, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a): Yes, Sir. The Department of Empowerment of Persons with Disabilities has been implementing a Central Sector Scheme entitled 'Deendayal Disabled Rehabilitation Scheme (DDRS)' across the country including Jharkhand. Under DDRS, Grant-in-Aid is released to Voluntary Organisations/ Non Governmental Organisations working for rehabilitation of persons with disabilities.
- (b) to (e): In the last three years and the current year, only one (1) proposal was received for the year 2015-16 in respect of which Rs. 94,213/- was sanctioned and released. Thereafter, no proposal has been received from the Government of Jharkhand.